

७३४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) क्या केन्द्रीय चलचित्र सेंसर बोर्ड द्वारा, हिन्दी चलचित्रों के विवाचन के दृष्टि पर इस बीच बोर्ड के साथ चर्चा की गई है ;

(ख) यदि हां, तो चर्चा का क्या परिणाम हुआ है , और

(ग) इस चर्चा के अनुसरण में क्या कार्यवाही की जा रही है ?

सूचना और प्रसारण मंत्री (डा० केशकर): (क) से (ग). फिल्म सेंसरशिप के कई पहलुओं पर और उससे सम्बन्धित अन्य विषयों पर बोर्ड के अध्यक्ष तथा उसके सदस्यों से मंने हाल ही में बातचीत की। जो मामले बोर्ड के सामने रखे गये हैं उनको बोर्ड ने ध्यान में ले लिया है।

#### Canberra Aircraft

\*147. { Shri S. M. Banerjee:  
Shri Panigrahi:  
Shri D. C. Sharma:  
Shri Ajit Singh Sarhadi:  
Shri Narayanankutty Menon:  
Shri Punnoose:  
Shri Sarju Pandey:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 2 on the 3rd August, 1959 and state:

(a) whether Pakistan has agreed to pay compensation for the loss of the Canberra aircraft; and

(b) if not, the further steps taken by Government in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). It is a matter of regret to the Government of India that the Government of Pakistan have, in their subsequent reply to the Note sent to them, declined to deal seriously with

the various aspects of the incident, and have maintained their version of the incident, and, while describing the incident as unfortunate declined to consider payment of any compensation. The views of the Government of India have been communicated to the Government of Pakistan.

#### Pre-Partition Deposits with Pakistan

\*148. { Shri Ajit Singh Sarhadi:  
Shri D. C. Sharma:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 164 on the 6th August, 1959 and state.

(a) the progress made in the payment of pre-Partition deposits of the contractors held up in Pakistan; and

(b) what steps are being taken to expedite the payments?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a). Out of 2,298 claims registered with the Central Claims Organization, 816 claims have so far been settled

(b) The desirability of early settlement of the pending claims has been brought to the notice of the Government of Pakistan from time to time.

#### Wage Board for Plantation Industry

\*149. { Shri Kodiyan:  
Shri Hem Barua:  
Shri Narayanankutty Menon:  
Shri Punnoose:  
Shri Oza:  
Shri S. A. Mehdi:  
Dr. Ram Subhag Singh:  
Shri Sarju Pandey:  
Shri Supakar:  
Shri Sadhan Gupta:  
Shri Ramji Verma:  
Shri Ram Krishan Gupta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have any proposal under consideration to set up